## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.83(MAH)/2010 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017

NAME OF THE PARTIES: Mr. Harsh Merchant

V/s. M/s. Shah Imaging Centre Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Makesh H. Chandonshir	Adv. For Respondent	Mle
2.	Rishable	Adv. for	S. Salak
	Jogani	Pets tioner	

## ORDER T.C.P. No. 83/397-398/CLB/MB/MAH/2010

- The Learned Counsel of both the sides are present and again reiterated that "Settlement" is in progress. From the side of the Respondents, it is intimated that one of the party is out of Country and expected to be back soon.
- 2. Both the parties prayed for adjournment. Granted.

3. By consent adjourned to **10.07.2017**.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 21.04.2017